F.No. A-11011/1/2019-LC
Government of India
Ministry of law and Justice
Department of Legal Affairs
Law commission of India

2nd & 4th Floor, Lok Nayak Bhawan,
Khan Market, New Delhi
Dated: 12/07/2019

Office Order

In compliance of section 4 of ‘The Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013’, the Competent Authority has decided to constitute the “Internal Complaints Committee” in Law Commission of India.

The composition of Committee will be as under:

1. Ms. Varsha Chandra, Additional Law Officer
   Law Commission of India
   Presiding Officer

2. Mr. Atul Kumar Gupta, Assistant Law Officer
   Law Commission of India
   Member

3. Ms. Anita Sharoha, Advocate
   Saket District Court
   Member

(KULDEEP KUMAR)
UNDER SECRETARY TO THE GOVT OF INDIA
Tel: 24654939

Copy for information and necessary action to:

1. Ms. Varsha Chandra, Additional Law Officer

2. Mr. Atul Kumar Gupta, Assistant Law Officer


4. All Officers/Staff members in Law Commission of India.

5. NIC cell, Department of Legal Affairs, Shastri Bhawan, New Delhi for uploading the same on the website of Law Commission of India.